

Promotion of lower Division Clerks/Upper Division Clerks.

789. SHRI SANAT KUMAR RAHA: t
SHRI B.D. BARMAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Lower Division Clerks/Upper Division Clerks in the Central Secretariat Clerical Service working in the Department of Communications who have not so far been promoted as Upper Division Clerks/Assistants as on the 1st August, 1974;

(b) what is the number of long-term posts of Upper Division Clerks (Central Secretariat Clerical Service)/Assistants (Central Secretariat Service) which were vacant as on the 1st August, 1974 in his Ministry /Departments;

(c) What is the number of short-term posts of Upper Division Clerks (Central Secretariat Clerical Service)/Assistants (Central Secretariat Service) in his Ministry/Departments as on the 1st August, 1974 which have been filled up by promotion of Lower Division Clerks/Upper Division Clerks of the Central Secretariat Clerical Service beyond zones of promotion as prescribed by the Department of Personnel and Administrative Reforms; and

(d) what steps Government are taking to promote Lower Division Clerks/Upper Division Clerks in his Ministry/Department?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANANDA REDDI): (a) (i) No. of Lower Division Clerk? of the Central Secretariat Clerical Service not promoted as Upper Division Clerks as on the 1st August, 1974—288.

(ii) No. of Upper Division Clerks of the Central Secretariat Clerical Service not promoted as Assistants as on the 1st August 1974—159.

(b) Nil

†The question was actually asked on the floor of the House by Shri Sanat Kumar Raha.

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(c) (i) On 1st August, 1974, 11 Lower Division Clerks beyond the prescribed zone for promotion were officiating as Upper Division Clerks.

(ii) On 1st August, 1974, no Upper Division Clerk beyond the prescribed zone was officiating as Assistant.

(iii) On 1st August, 1974, 7 Upper Division Clerks and no Lower Division Clerk within the prescribed zone was awaiting promotion.

(d) As and when vacancies arise, promotion of the Upper Division Clerks to Assistants would take place.

Promotions are made in accordance with the instructions issued by the Department of Personnel and Administrative Reforms (D.O.P. & A.R.) from time to time. Six of the seven Upper Division Clerks have opted for appointment as Assistants on other Cadres due to the non-availability of vacancies in the Cadre of the Ministry of Communications and their names have been sent to the Department of Personnel and Administrative Reforms.

MR. DEPUTY CHAIRMAN : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Price Control in industries

*784. SHRI BABUBHAI M. CHINAI : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the names of industries which are subject to compulsory price control; and

(b) whether Government propose to include more industries in the list?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b) Statutory price control is exercised on cement and linoleum industries by the Ministry of Industrial Development. The position in regard to market availability and prices of other essential industrial products is kept under constant review for such remedial action as may be necessary in the public interest.